

| Nomination of cases by Hon'ble The Chief Justice on 28/08/2015 & 30/08/2015 | | | |
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| Sl no. | Case details | Nominated to- | File delivered in section |
| DB of Hon....., J | | | |
| 1 | W. P. - 47726/2015 | Hon. Arun Tandon, J. | Computer Fresh Section on 31/08/2015 |
| 2 | W. P. - 48193/2015 | Hon. Arun Tandon, J. | Computer Fresh Section on 31/08/2015 |
| 3 | W. P. (Tax) – 975/2013 (Review Application) | Hon. Tarun Agarwala, J. | Writ Tax Section on 31/08/2015 |
| 4 | W. P. - 35471/2015 with W. P. - 26621/2015 with W. P. - 37857/2015 with W. P. - 33622/2015 | Hon. Vikram Nath, J. (alongwith connected cases) | Writ C -II Section on 31/08/2015 |
| 5 | Central Excise Appeal - 527/2011 | Hon. Dilip Gupta, J. | S. T. R. / T. T. R. Section on 31/08/2015 |
| 6 | Central Excise Appeal - 525/2011 | Hon. Dilip Gupta, J. | S. T. R. / T. T. R. Section on 31/08/2015 |
| 7 | CrI. Appeal – 7037/2009 with CrI. Appeal – 7926/2008 | Hon. Rakesh Tiwari, J. | CrI. Appeal Section on 31/08/2015 |
| In DB as a member | | | |
| 8 | W. P. (Tax) – 1535/2007 (Review Application) | Hon. Shashi Kant, J. | Wrti Tax Section on 31/08/2015 |
| 9 | W. P. (Tax) – 1063/2007 (Review Application) | Hon. Shashi Kant, J. | Wrti Tax Section on 31/08/2015 |
| 10 | W. P. (Tax) – 1578/2007 (Review Application) | Hon. Shashi Kant, J. | Wrti Tax Section on 31/08/2015 |
| 11 | W. P. (Tax) – 1825/2007 (Review Application) | Hon. Shashi Kant, J. | Wrti Tax Section on 31/08/2015 |
| Bench Comprising | | | |
| 12 | CrI. Appeal – 1703/2013 with CrI. Appeal – 2015/2013 | Hon. A. P. Sahi, J. and Hon. K. N. Bajpayee, J. | CrI. Appeal Section on 31/08/2015 |
| 13 | CrI. Appeal – 6416/2011 | Hon. Arun Tanodon, J and Hon. Bachchoo Lal, J. | CrI. Appeal Section on 31/08/2015 |
| Hon....., J. | | | |

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| 14 | Crl.Revision - 3126/2015 | Hon. Manoj Misra, J. | Court No. 48 on 31/08/2015 |
| 15 | Art. 227 - 4600/2015 | Hon. Pankaj Mithal, J. | Computer Fresh Section on 31/08/2015 |
| 16 | W. P. - 48538/2015 | Hon. Suneet Kumar, J. | Computer Fresh Section on 31/08/2015 |
| 17 | Crl. M. A. (u/s 482) – 25306/2015 (N.R.H.M. scam) | Hon. A. P. Sahi, J. (for final disposal) | Listing Section on 28/08/2015 |
| 18 | Crl. M. A. (u/s 482) – 25305/2015 (N.R.H.M. scam) | Hon. A. P. Sahi, J. (for final disposal) | Listing Section on 28/08/2015 |
| 19 | Crl. M. A. (u/s 482) – 25175/2015 (N.R.H.M. scam) | Hon. A. P. Sahi, J. (for final disposal) | Listing Section on 28/08/2015 |
| 20 | Second Appeal - 209/1979 | Hon. Pankaj Mithal, J. | Second Appeal Section on 31/08/2015 |
| 21 | Crl. Revision - 149/2008 | Hon. Pankaj Naqvi, J. | Crl. Revision Section on 31/08/2015 |
| 22 | Civil Contempt - 1837/2015 | Hon. Anjani Kumar Mishra, J. | Contempt Section on 31/08/2015 |
| 23 | Civil Revision - 627/2014 | Hon. Sunita Agarwal, J. | Spl. Appeal Section on 31/08/2015 |
| 24 | T. Tax Revision - 965/2004 | Hon. Arun Tandon, J. | S. T. R. / T. T. R. Section on 31/08/2015 |
| 25 | T. Tax Revision - 881/2004 | Hon. Arun Tandon, J. | S. T. R. / T. T. R. Section on 31/08/2015 |
| 26 | Bail - 10448/2015 | Hon. Om Prakash, J. | Bail Section on 31/08/2015 |
| Appropriate Court dealing with such matters | | | |
| 27 | Crl. Appeal – 7206/2010 with Crl. Appeal – 2336/2013 with Crl. Appeal - 6771/2010 | Appropriate Court dealing with such matters | Crl. Appeal Section on 31/08/2015 |
| 28 | Crl. Appeal – 7292/2010 | Appropriate Court dealing with such matters | Crl. Appeal Section on 31/08/2015 |
| 29 | Crl. Appeal – 7698/2010 with Crl. Appeal – 7158/2010 | Appropriate Court dealing with such matters | Crl. Appeal Section on 31/08/2015 |
| 30 | W. P. - 37624/2015 | Appropriate Court dealing with such matters | Writ C - I Section on 31/08/2015 |

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| As per Judicial Order | | | |
| (For Hon....., J.) | | | |
| 31 | Crl. Appeal – 4072/2012 | Judicial order – Appeal is cognizable by Court No. 43 | Crl. Appeal Section on 31/08/2015 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J. R. (LISTING)
31/08/2015